		Filing unde	r clause (d) of sub-regu	llation (5) of regulation 31	of the IBBI (Liquidation F	Process) Regulations, 2	2016		
Name of the Corporate Debtor: ARINITS SALES PRIVATE LIMITED Date of Commencement of Liquidation: 12-01-2021; List of Stakeholders as on Date: 13-03-2021; Name of IP: Mr. ARUN KUMAR GOYAL; Last digitof registration number: 12575									
6l. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexu
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date		72286		72286				NA
3	Secured financial creditors	2	462476436	2	456994600	59344763	5481836		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		2	462548722	2	457066886	59344763	5481836	0	